

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 388-389/2024

SONU AGNIHOTRI

Appellant(s)

VERSUS

CHANDRA SHEKHAR & ORS.

Respondent(s)

(IA No. 185101/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 185103/2023 - EXEMPTION FROM FILING O.T.)

Date : 01-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIHFor Appellant(s) Mr. Sagar Suri, Adv.
Mr. Vivek Narayan Sharma, AOR
Ms. Mahima Bhardwaj Kalucha, Adv.
Mr. Dinesh Sharma, Adv.
Mr. Rajeev Kumar Jha, Adv.For Respondent(s) Mr. Shiv Mangal Sharma, Adv.
Mrs. Abhinandini Sharma, Adv.
Mrs. Nidhi Jaswal, Adv.
M/S. Aura & Co., AORMrs. Aishwarya Bhati, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Shreya Jain, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Amit Sharma B, Adv.Mr. Neeraj Shekhar, AOR
Mrs. Kshama Sharma, Adv.
Mr. Ramendra Vikram Singh, Adv.
Mr. Divyam Sikka, Adv.
Mr. Amrendra Singh, Adv.
Mr. Ram Bachan Choudhary, Adv.
Mr. Rajesh Maurya, Adv.UPON hearing the counsel the Court made the following
O R D E RList on 8th August, 2024 on the top of the cause list.(ASHISH KONDLE)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)